

purchase of colour Televisions, VCRs/VCPs etc.

(b) if so, the details thereof;

(c) whether Government servants are eligible to purchase the confiscated colour Televisions, VCPs/VCRs lying with Customs Houses at subsidised rates; and

(d) if so, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI ANIL SHASTRI): (a) and (b). Some proposals for grant of advance for the purchase of Television sets have been received in the past but were not found feasible to accept.

(c) No, Sir.

(d) Does not arise.

Export of Soap

8361. SHRI N. DENNIS: Will the Minis-

ter of COMMERCE be pleased to state:

(a) the details of public sector/private sector units which export soaps, State-wise;

(b) the quantity exported during the last year, country-wise; and

(c) the foreign exchange earned by them?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI ANANGIL SHREEDHARAN): (a) to (c). According to provisional data compiled by the Directorate General of Commercial Intelligence and Statistics (DGCI & S), a quantity of about 167 lakh kg. of scap valued at about Rs. 21.24 crores was exported during the year 1989-90. Details of country-wise exports are given in the statement below.

Details of exports are not, however, maintained unit-wise and state-wise by the DGCI & S.

STATEMENT

Statement showing country-wise figures of soaps exported during 1989-90

<i>Sl. No.</i>	<i>Name of the Country</i>	<i>Quantity in Kg.</i>	<i>Value in Rs.</i>
<i>1</i>	<i>2</i>	<i>3</i>	<i>4</i>
1.	Mali	11,250	4,12,500
2.	Canada	261	14,450
3.	USA	10,802	4,14,668
4.	Austria	2,100	88,200
5.	Malaysia	38,441	14,20,333
6.	Nepal	40,892	11,33,935
7.	Singapore	39,23,976	2,70,89,250

<i>Sl. No.</i>	<i>Name of the Country</i>	<i>Quantity in Kg.</i>	<i>Value in Rs.</i>
<i>1</i>	<i>2</i>	<i>3</i>	<i>4</i>
8.	Sri Lanka	22,906	8,63,269
9.	Bahrain	5,565	2,10,658
10.	Kuwait	3,378	1,19,025
11.	Oman	12,790	3,83,550
12.	UAE	54,12,229	4,60,67,076
13.	West Germany	1,755	93,825
14.	Italy	55	4,500
15.	Switzerland	3,450	1,78,750
16.	USSR	65,32,567	12,83,69,777
17.	Mauritius	540	49,086
18.	Zambia	1,13,00	23,20,046
19.	Thailand	15,000	3,19,134
20.	Qatar	400	8,602
21.	Peoples Republic of China	4,460	2,39,589
22.	Denmark	65	7,389
23.	UK	1,750	1,02,200
24.	Norway	22,240	41,751
25.	Hungary	41,034	14,48,473
26.	Hongkong	140	9,630
27.	France	5	30
28.	Saudi Arabia	8,150	1,11,766

<i>Sl. No.</i>	<i>Name of the Country</i>	<i>Quantity in Kg.</i>	<i>Value in Rs.</i>
1	2	3	4
29.	Yemen Arab Republic	160	1,181
30.	Kenya	5,04,000	7,93,4000
31.	Somalia	180	23,800
32.	Sweden	298	45,063

Diamond Industry in Gujarat

8362. SHRI PRAKASH KOKO BRAHMBHATT: Will the Minister of COMMERCE be pleased to state:

(a) whether diamond industry in Gujarat is facing recession:

(b) if so, the reasons therefor:

(c) the steps taken by Union Government to help diamond industry: and

(d) whether the Chief Minister of Gujarat has also set up a high level committee to consider the various problems facing the diamond cutting and polishing industry?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI AR-ANGIL SHREEDHARAN): (a) to (c). Due to comparatively lower international demand and higher inventory held by diamond trade, there has been a temporary slackening of manufacturing activities in diamond sector in Gujarat State. The Central Government has already liberalised the procedures, provided input support and announced Policy initiatives for the development of the Industry. These measures include relaxation in credit

norms, revised rates of replenishment, import of capital goods on OGL at concessional duty, etc.

(d) The State Government of Gujarat has recently formed a Diamond Development Board for the promotion and development of the Industry in the State.

News Items "Two Air-Hostesses Held for Smuggling"

8363. SHRI MANIKRAO HODLYA GAVIT: Will the Minister of FINANCE be pleased to state:

(a) whether Government's attention has been drawn to the news item captioned "Two air-hostesses held for smuggling" appearing in the 'Indian Express' dated 16 April, 1990;

(b) if so, the further action taken in the matter;

(c) the total number of gold smuggling cases that came into light during the last six months, month-wise; and

(d) the action taken against those who were found guilty?